



File No.22/1/2024-Adm/APTEL-272-73/2026

Appellate Tribunal for Electricity

Ministry of Power

Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi
T:011-24368481-1518, TF:011-24368482,

Dated the 6th August, 2026

OFFICE ORDER

In supersession of Office Order of even no. dated 3rd March, 2026.

2. Ms. Nidhu Shrivastava, Deputy Registrar (Mobile No. 8120976048, Email: dyregistrar-aptel@gov.in) is hereby nominated as the Public Grievance Officer in respect of the Appellate Tribunal for Electricity (APTEL), Ministry of Power.

3. This issues with the approval of the Competent Authority.


(Jugnu Kumar)

Admn.-cum-Accounts Officer

To

Ms. Nidhu Shrivastava,
Deputy Registrar
APTEL

No. 22/01/2019-Adm./Ministry Correspondence-

dated 6th August, 2026

Copy forwarded to the following: -

1. The Under Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi for information and necessary action.
2. The Director (Public Grievances), Ministry of Power, Shram Shakti Bhawan, New Delhi for information and necessary action.


(Jugnu Kumar)

Admn.-cum-Accounts Officer

Internal:

1. PPS to Hon'ble Officiating Chairperson for information.
2. PPS/PS to Hon'ble Members for information.
3. PA to Ld. Registrar for information.
- ✓ 4. Consultant (IT) to upload at website of APTEL.
5. Notice Board/Guard file.

Mr. Keshwant / Mr. Dhruv
please upload

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